

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 2201/2023 R-Plan IA 3488/2023 IA 5018/2023 IA 5022/2023
In C.P. (IB)/4362(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2024**

NAME OF THE PARTIES: IA 2201/2023 Mr. Kinjalkumar
Madhubhai Chaudhary Resolution
Professional of Shamik Enterprises
Private Limited IA 3488/2023 Mr. Haresh
Sankalchand Hirani

V/s

Kinjalkumar M Chaudhary Resolution
Professional of Shamik Enterprises
Private Limited IA 5018/2023 IA
5022/2023 Mr. Haresh Sankalchand
Hirani

V/s

Kinjalkumar M Chaudhary Resolution
Professional of Shamik Enterprises
Private Limited

IN THE MATTER OF

**Hindustan Candle Manufacturing Co. Pvt.
Ltd.**

V/s

Sharmik Enterprises Pvt Ltd

**Section: 30, 60(5) & 43(1) r/w Section 44 (1), 66(1) & 60(5), U/s 7
of Insolvency and Bankruptcy Code, 2016**

ORDER

The matter is fixed for filing written submissions on behalf of the parties. Adv Amey Hadwale a/w Geeta Lundwani for Resolution Professional. Adv. Priyanka Jadav appeared for the Applicant in IA No. 3488/2023, IA No. 5018/2023 and IA No. 5022/2023. Parties have filed their written submissions. **Reserved for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

15.05.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)